

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION No. 2559
TO BE ANSWERED ON 02.08.2016

Human-Animal Conflict

2559. SHRI NABA KUMAR SARANIA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to launch any new scheme to resolve the issues related to human-animal conflict and if so, the details thereof;
- (b) whether there is delay in disbursement of compensation in respect of the persons killed by elephants in Assam and if so, the details thereof;
- (c) the details of funds allocated to Assam so far for paying compensation to the persons killed by elephants;
- (d) the species of elephants found in the country and the method adopted for identification of the elephants;
- (e) the measures taken so far by the Government to save and protect the elephants; and
- (f) whether the Government proposes to introduce any scheme to avert the loss to people caused by elephants and if so, the details thereof?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT,
FOREST AND CLIMATE CHANGE**

(SHRI ANIL MADHAV DAVE)

- (a) No such proposal is under consideration in the Ministry. Under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats' (CSS-IDWH), the Ministry provides financial assistance to the States/ Union Territory Governments for management of wildlife. The scheme also includes a specific component for activities including mitigation and management of human-wildlife conflict.

In addition to this, the Central Government provides partial financial assistance to the States/ Union Territory Governments under the Centrally Sponsored Schemes of 'Project Tiger' and 'Project Elephant', *inter alia*, for the management of human wildlife conflict.

Details of funds released to State Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant' during last three years and the current year is at

Annexure I(A),I(B) and I(C) respectively .

Further, the Ministry, with financial assistance from Ad-hoc Compensatory Afforestation Fund Management and Planning Authority (CAMPA), has formulated a scheme to provide assistance to the States for ‘Augmentation of Fodder and Water in Protected areas/Forest Areas’, aimed at improving habitat in the areas by making provision for augmenting grass, fodder and water to the wild animals which would decrease the frequency of wild animals coming out of forest in search of food and water and subsequent conflict situations.

- (b) Disbursement of compensation for depredation caused by elephant is done by State Governments. Central Government provides fund for this purpose to Chief Wildlife Warden of elephant range states. Ministry has not received any reports on delay in disbursement of compensation from Assam.
- (c) Details of the fund allocated to Assam under the Central Sponsored Scheme Project Elephant for the last three years are given below:

State	2013-14	2014-15	2015-16
Assam	173.00 Lakhs	236.66 Lakhs	Nil

- (d) Asian elephant (*Elephas-maximus-Indicus*) is the only species found in the country.
- (e) Various efforts made by the Government for conservation of elephants are :
- i. Ministry launched Project Elephant scheme in 1992. Under this scheme, financial and technical assistance is provided to 16 elephant range states.
 - ii. The elephant range States notify the elephant habitats as “Elephant Reserves” for better management of wild elephants. So far 29 Elephant Reserves have been established in 14 States.
 - iii. Asian Elephant & Indian Elephant is listed in Schedule I of the Wild Life (Protection) Act, 1972 to provide maximum degree of legal protections.
 - iv. The Wild Life (Protection) Act, 1972 has adequate provisions to punish guilty for killing of elephants and other wildlife offences.
 - v. Instructions are issued from time to time to Chief Wildlife Warden of elephant range state to minimize death of wild elephants due to train accidents, electrocution, Human Wildlife Conflicts, etc.
- (f) No such proposal is under consideration in the Ministry

ANNEXURE I(A)

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION No. 2559 REGARDING "HUMAN-ANIMAL CONFLICT" BY SHRI NABA KUMAR SARANIA DUE FOR REPLY ON 02.08.2016:

Details of funds released to State Governments under the Centrally Sponsored Scheme of 'Integrated Development of Wildlife Habitats'

(Rs. in Lakhs)

	State/UT	2013-14	2014-15	2015-16	2016-17
1	A& N Islands	150.00	00	100.00	-
2	Andhra Pradesh	00	63.31	0	-
3	Arunachal Pradesh	220.439	00	304.02	-
4	Assam	138.88	149.11	87.10	-
5	Bihar	34.8715	85.249	108.011	-
6	Chhattisgarh	408.74	482.087	213.409	-
7	Goa	00	00	00	-
8	Gujarat	537.84457	634.94	395.798	-
9	Haryana	00	14.71	99.33	-
10	Himachal Pradesh	475.849	430.345	431.837	-
11	Jammu & Kashmir	485.747	506.761	354.00	-
12	Jharkhand	97.7655	101.12	18.62	-
13	Karnataka	351.00	483.7769	262.13	-
14	Kerala	505.782	818.491	967.386	471.50
15	Madhya Pradesh	454.354	371.354	394.565	-
16	Maharashtra	470.772	402.723	277.94	-
17	Manipur	80.80	129.192	248.919	-
18	Meghalaya	25.56	44.87	38.3902	-
19	Mizoram	210.334	131.54134	94.55	153.00
20	Nagaland	15.375	85.155	235.48	-
21	Odisha	341.7448	350.3229	246.8365	280.00
22	Rajasthan	430.884	367.296	314.788	-
23	Sikkim	129.27836	169.15643	290.32635	145.50
24	Tamil Nadu	277.7918	280.626	113.261	-
25	Telangana	--	-	--	-
26	Uttar Pradesh	323.531	224.899	235.05	-
27	Uttarakhand	326.282	141.116	188.318	-
28	West Bengal	184.3735	108.847	100.934	237.66
29	Puducherry	0	12.00	00	-
	TOTAL	6677.99903	6588.99857	6120.99905	1287.66

ANNEXURE I(B)**Details of funds released to State Governments under the Centrally Sponsored Scheme of 'Project Tiger'**

(Rs. in Lakhs)

S. No.	State	2013-14	2014-15	2015-16	2016-17(as on 25.7.2016)
1	Andhra Pradesh	211.7804	184.141	0.00	0.00
2	Arunachal Pradesh	757.1705	658.426	429.53900	225.569
3	Assam	808.9665	1509.389	1425.4130	0.00
4	Bihar	285.0898	317.096	223.55051	384.655
5	Chhattisgarh	583.056	609.827	398.94500	0.00
6	Jharkhand	251.168	199.080	47.98470	0.00
7	Karnataka	2016.0318	1565.773	1378.19440	1675.429
8	Kerala	489.296	517.5351	396.60100	0.00
9	Madhya Pradesh	4815.734	4335.118	1421.00700	2142.997
10	Maharashtra	3453.3483	3425.524	3923.07890	204.518
11	Mizoram	233.68	232.189	187.98450	0.00
12	Odisha	786.9	707.391	544.80052	719.848
13	Rajasthan	512.848	627.192	1257.80800	0.00
14	Tamil Nadu	763.255	864.316	1950.17128	631.218
15	Telangana	384.045	391.1941	683.98538	0.00
16	Uttar Pradesh	525.876	760.928	624.54630	319.816
17	Uttarakhand	348.516	596.882	376.50781	206.883
18	West Bengal	2.05	0.00	0.00	0.00
	TOTAL	0.00	0.00	214.81920	0.00
		17,228.81133	17,502.00	15,484.9365	6,510.9334

ANNEXURE I(C)

Details of funds released to State Governments under the Centrally Sponsored Scheme of Project Elephant'

(Rs. in Lakh)

Sl. No	State/UTs	2013-14	2014-15	2015-16	2016-17 (upto 26/7/2016)
1	Andhra Pradesh	-	13.523	-	13.62282
2	Arunachal Pradesh	83.48	97.714	61.206	-
3	Assam	173.00	236.664	-	-
4	Chhattisgarh	49.622	43.7456	21.91	61.1624
5	Jharkhand	95.655	88.4256	53.453	73.47
6	Karnataka	325.412	225.319	181.054	254.80
7	Kerala	252.90	236.72	204.54	343.89696
8	Maharashtra	18.682	38.202	8.062	14.335
9	Meghalaya	101.00	118.838	81.387	104.2128
10	Nagaland	21.75	44.8132	15.44	20.3143
11	Orissa	257.60	153.35	105.63	158.42736
12	Tamil Nadu	211.00	251.208	160.533	25.80
13	Tripura	9.766	6.03	26.10932	-
14	Uttar Pradesh	-	5.16	15.33	14.174
15	Uttarakhand	115.068	103.908	82.61	175.4576
16	West Bengal	97.626	103.814	105.174	76.45
17	Haryana	30.97	-	10.00	-
18	Bihar	-	-	3.008	-
19	Rajasthan	-	-	-	15.84
20	Punjab	-	-	-	1.825
21	Madhya Pradesh	-	-	-	6.8442
	Total	1843.531	1767.4344	1135.44632	1363.63244
